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soon we become self-sufficient in this matter. By adopting the new techniques of agriculture and the high-yielding varieties we look forward to a period when our country would become self-sufficient in regard to our rice requirements.

SHRI K. P. SUBRAMANIA MENON: Until we become self-sufficient, what are we to do because the price of rice is still high.

THE DEPUTY CHAIRMAN: That he has answered.

श्री सूरज प्रसाद: क्या सरकार यह बता-येगी कि जो चावल इन देशों से मंगाया जा रहा है उसकी कीमत प्रति टन क्या है और क्या सरकार इस बात पर विचार कर रही है जैसा कि हम लोगों को अखबारों से पता लगा कि हिन्दुस्तान की सरकार अब हिन्दु-स्तान से गेंहू बाहर भजना चाहती है तो क्या थाइलैंड की सरकार को चावल के बदले में गेंह देने को सरकार सोंच रही है।

श्री जगजीवन राम: इस साल तो हम गेहू नहीं भेज सकते हैं लेकिन तमन्ना जरूर है कि तीन साल के बाद अपने देश के अनाज को हम बाहर भेज दें और चावल भी भेज मकें। दाम के बारे में जो अभी आपने पूछा तो दाम बताना में समझता हूं कि मुनासिब नहीं होगा क्योंकि अभी हमको और खरीद-दारी करनी है।

REOPENING OF ARAVIND FABRICATIONS, CALCUTTA

280. SHRI M. R. VENKATA RAMAN:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government have received any representation from the workers union regarding reopening of the locked-out Arvind Fabrications Ltd., of Calcutta; and
- (b) if so, the reasons therefor; and have taken thereon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) A representation was received by the Government of West Bengal complaining that ten workmen of the establishment had been laid off without notice in January 1968. No lock-out, however, had been declared.

(b) A conciliation meeting was arranged by the State Labour Directorate but the parties did not attend it. Subsequently it was reported by the management that they had settled the issue through direct negotiation with the workmen and that the lay-off was withdrawn on 22-2-1968.

SHRI K. P. SUBRAMANIA MENON: I do not know whether the information of the Minister is correct but there is something wrong with the spelling here. I asked about 'Agrin Corporation' and the question has been put as 'Arvind Fabrication'. As far as I understand the factory has been closed for the last 8 months and 300 workers have been laid off. The reason for the closure of the factory is that the Government of India which has been the main purchaser of the road rollers....

THE DEPUTY CHAIRMAN: This is not the company which you have mentioned in the question. It is something else. Therefore the question itself has to be corrected and I do not think the Minister would have time if the question is corrected. The question would have to be corrected again. We pass on to the next question.

\*281. [Transferred to the 6th August, 1968.]

RECOMMENDATIONS OF THE COAL WAGE
BOARD

- \*282. SHRI B. D. KHOBARA-GADE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) whether it is a fact that none of the coal mines in Chanda District of Maharashtra has implemented the recommendations of the Coal Wage Board;
  - (b) if so, the reasons therefor; and
- (c) what steps are being taken to implement the award in these coal mines?